

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

SPECIAL LEAVE PETITION (CRIMINAL) Diary No(s). 23590/2017

THE STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

PAWAN KUMAR

Respondent(s)

(IA No.86469/2017-CONDONATION OF DELAY IN FILING and IA
No.86473/2017-EXEMPTION FROM FILING O.T. and IA
No.86471/2017-CONDONATION OF DELAY IN REFILING)

Date : 01-10-2018 This petition was called on for hearing today.

For Petitioner(s)

Mr. Pradeep Misra, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Service is complete on the sole respondent. The Ld. Advocate, Mr. Mohit Kumar Gupta appears for the sole respondent. He seeks time to file vakalatnama and counter affidavit. Be filed within four weeks. The Ld. Counsel for the sole respondent submitted that complete set of pleadings has not been served. The Ld. Counsel for the petitioner is directed to serve complete set of pleadings within one week and file proof thereof. Period of four weeks for filing counter affidavit shall reckon thereafter.

Being criminal matter, Registry to process the matter for listing before the Hon'ble Court, as per rules, after completion of period of four weeks.

RAJESH KUMAR GOEL
Registrar